NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

2. Holl ble Wellbertty Dr. Ashok Kunlai Wishia

			M/s. / Mr.
TP 42/16	Hearing	397/398	Mrs. Kaushy Lal & 3 Others Vs Regal
H			Machine Tools P. Ltd., & 7 Others.
1	ГР 42/16	ΓΡ 42/16 Hearing	ΓP 42/16 Hearing 397/ 398

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

PATIS OF C.S.

PATIS OF Them

V. Mahe Shh

Associates.

2. Prajual P for VGB Associate

Respondents
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ORDER

Counsel for petitioner is present. Smt. Prema Hatti Standing Counsel for petitioner is present. She reported no further comments on the amended scheme. Assistant from OL office is present. Heard PCS for petitioner. He reported he has complied all formalities for approving the scheme and filed necessary papers. Therefore matter is reserved for orders.

MEMBER(J)

MEMBER(T)